

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.01.2025

NOTICE

Please take notice that the bench notified for the Court – IV on 15.01.2025 at

10:30 AM is re-constituted. Composition of the re-constituted Bench shall be as under.

<u>Court – IV (10:30 AM)</u>

- 1. Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial)
- 2. Hon'ble Mr. Indevar Pandey, Member (Technical)

By order of Hon'ble Chairperson -Sd/-Registrar